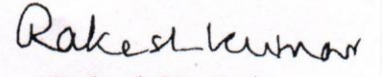


File No. Comp. 05/1/2018.Comp MCA.  
GOVERNEMENT OF INDIA  
MINISTRY OF CORPORATE AFFAIRS

5<sup>th</sup> Floor, "A" Wing, Shastri Bhavan,  
Dr. R.P. Road New Delhi-110001  
Dated: 09.11.2018

Office Order

Pursuant to the approval of the Appointments Committee of the Cabinet (ACC) vide order No. 18/40/2018-EO(SM.II) dated 09.11.2018, the Central Government hereby appoints Shri Ashok Kumar Gupta, IAS (TN: 1981) (Retd.) as the Chairperson in the Competition Commission of India (CCI) on a consolidated salary of Rs 4,50,000/- per month (without house and car) from the date of assumption of charge of the post, until 25.10.2022 (i.e. the date on which he attains the age of 65 years), or until further orders, whichever is the earliest.

  
(Rakesh Kumar)

Under Secretary to the Government of India.  
Tel. 23387939

To  
Shri Ashok Kumar Gupta, IAS (Retd.),  
Flat No. 206, Maitri Apartment,  
Plot No. 17, Sector 10 Dwarka  
New Delhi-110075.  
([akgupta47@gmail.com](mailto:akgupta47@gmail.com))

Copy to:-

1. Prime Minister's Office (PMO), south Block, New Delhi.
2. Cabinet Secretariat, Rashtrapati Bhawan, New Delhi.
3. Secretary, Secretariat of the ACC DoPT, North Block, New Delhi with regard to their order No. 18/40/2018-EO(SM.II) dated 09.11.2018
4. All Ministries/Departments of the Government of India

Copy to:

1. PS to CAM/MoS
2. Sr. PPS to Secretary, Corporate Affairs
3. All other Officers/Sections in the MCA
4. CCI/NCLT/NCLAT/IBBI/SFIO/ICAI/ICoAI/ICSI/IEPF Authority
5. All RDs/ROCs/OLs
6. E-Governance Cell to place it on the MCA website
7. Guard File.